

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.12.19

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IBA/1218/2019
PETITION NUMBER :
NAME OF THE PETITIONER(S) : S LAKSHMANAN & 1 ANOTHER
NAME OF THE RESPONDENT(S) : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① D. Thirugnanam
D. Thirugnanam Counsel for petitioner

ORDER

At request of the Financial Creditor side, list this matter for hearing on
22.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)

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